

(a) by when the electrification work of all villages in Bihar is planned to be completed under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) whether that State has been allocated enough amount accordingly for this purpose;

(c) whether Godna Brahman Toll village, falling under Revel Ganj Police Station of Saran district of the State is also included in this scheme; and

(d) if so, the reasons for not carrying out electrification work in the said village, so far, and by when it would be done?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), all 43 projects of Bihar have been sanctioned and awarded. Out of 43 projects, 26 projects are of 10th Plan and 17 projects are of 11th Plan. These projects are likely to be completed within the 11th Plan period.

(b) There is no state-wise allocation of funds. However, an amount of Rs.2324.10 crores has been disbursed to Bihar upto 30th June, 2009.

(c) and (d) As Godna Brahman Toli village of Block Revalganj is not a census/revenue village, it has not been included in this scheme.

Power generation by captive power plants

995. SHRI N.R. GOVINDARAJAR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that power is not being generated at the optimum level in captive power plants in the country;

(b) if so, the details thereof along with the power generation capacity and actual power generated by them during the last three years; and

(c) the steps being taken by Government to augment the power generation capacity of the country?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The captive power plants (CPPs) generate power as per the requirements of the industry. As per information available with the Central Electricity Authority (CEA), overall utilization of CPPs is in the range of 39-42%. Following is the power generation capacity and actual power generation by the CPPs during the past three years:-

Year	Installed Capacity (Mega Watt)	Generation (Gwh)
2005-06	21468.21	73639.70
2006-07	22335.04	81799.75
2007-08	24986.39	90476.69

(c) The steps taken by the Government to step up the electricity generation capacity are as follows:-

- (i) De-licensing of thermal generation and captive generation being freely permitted.
- (ii) Structural reforms for State Electricity Boards.
- (iii) Formation of Central and State Regulatory Commissions.
- (iv) Formation of National Grid.
- (v) Open access in Transmission and Distribution.
- (vi) Power trading being recognized as a distinct activity.
- (vii) Accelerated Power Development and Reforms Programme.
- (viii) Incentives to reduce T&D losses.
- (ix) Rigorous monitoring of capacity addition of on-going generation projects.
- (x) Development of Ultra Mega Power Projects of 4,000 MW each under competitive bidding,
- (xi) Harnessing surplus captive power into grid.
- (xii) Renovation, modernization and life extension of old and inefficient generation units.
- (xiii) Sensitizing the industry to the needs of increasing manufacturing capacity and widening the vendor base for main plant equipment and balance of plants, like coal handling plant, ash handling plant, water treatment plant etc. by organizing international conclave & regional workshops etc. Other areas like advance procurement of critical materials and tie up of necessary funds before construction are also being addressed.

Coal linkages for power plants in Bihar

996. SHRI RAJNITI PRASAD: Will the Minister of POWER be pleased to state:

(a) whether the Bihar Government has sent proposals for sanctioning coal linkage to set up power plants in the State;

(b) whether it is a fact that the proposals are pending in the Ministry for quite some time and Government has not initiated any positive step; and

(c) if so, the reasons for not sanctioning the required coal linkage?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Yes, Sir. The applications for long term coal linkage to four Thermal Power Plants proposed to be set up in Bihar, have been received from State Government of Bihar. The long term coal linkages to these projects have already been recommended by this Ministry to the Ministry of Coal.